

SL. No.16

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1534/2022 in CP (IB) No.186/7/HDB/2020
NAME OF THE COMPANY	Sri Ekshwaka Sands Pvt Ltd
NAME OF THE PETITIONER(S)	Potti Bhasker
NAME OF THE RESPONDENT(S)	Sri Ekshwaka Sands Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1534/2022

Present: Ld. Counsel Ms. JVL Bharati for the Applicant/Resolution
Professional.

Ld. Counsel Mr. M. Viswaraj for the Respondent No.1.

Proof of service not filed for the Respondents No. 2 to 6. Ld. Counsel for the Applicant stated that service of Respondents No. 2 to 6 have been e-filed but not listed. Let physical copy be filed. Last opportunity is granted for filing of counter. **Matter is adjourned to 06.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)